NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 20.10.2022 (THURSDAY) COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 359 of 2022 & I.A. No. 1321 of 2022	Prashanth Shekara Shetty Vs. Alcuris Healthcare Pvt. Ltd. & Anr.	Prerna Arora	PCS Nithish V. Bangera S. Janani-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1281 of 2022	Harsh Vardhan Dhakkad Vs. VRR Financial Services Pvt. Ltd. & Anr.	Sandeep Bajaj
3.	Comp. App. (AT) (Ins) No. 1282 of 2022	Sunrise Industries Vs. Ashok Kumar Gupta & Ors.	Malak Bhatt
4.	Comp. App. (AT) (Ins) No. 1283 of 2022	Amar Chand Bakliwal Vs. Hasibul Hossain	Samrat Sengupta
5.	Comp. App. (AT) (Ins) No. 1284 of 2022	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	V. Siddharth
6.	Comp. App. (AT) (Ins) No. 1285 of 2022	Ramdas Dutta Vs. IDBI Bank Ltd. & Anr.	Ashish Choudhury
7.	Comp. App. (AT) (Ins) No. 1286 of 2022	Ramdas Dutta Vs. IDBI Bank Ltd. & Anr.	Ashish Choudhury

8.	Comp. App. (AT)	SAJ Housing Pvt. Ltd.	Manisha Chaudhary	Anurag Kulharia
	(Ins) No. 1093 of	Vs.	Raja Singh	Sumit Sharma-R1
	2022	Priyanka Chouhan		Reeta Chaudhary
		Liquidator, Drishti India Ltd. & Anr.		Rashika Swarup-R2
		With		
9.	Comp. App. (AT)	Puneet Aggarwal	Palash Singhai	
	(Ins) No. 1273 of	Vs.		
	2022 & I.A. No.	Priyanka Chauhan		
	3905 of 2022	Liquidator Drsihti India Ltd. & Anr.		
		With		

For Admission (After Notice)

10.	Comp. App. (AT)	Puneet Aggarwal	Anurag Ojha	Sunil Kr. Jain-R1 & R2
	(Ins) No. 377 of	Vs.		Priyanka Chouhan-R3
	2022	Manish Kumar & Ors.		
		With		
11.	Comp. App. (AT)	Babulal Aggarwal	S. Premchandra	Sunil K Jain-R1
	(Ins) No. 967 of	Director of Drishti India Ltd.		Priyanka Chouhan-R3
	2021	Vs.		
		Manish Kumar & Ors.		

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- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar